## Annexure - 7 Name of the corporate debtor: Gemini Arts Private Limited; Date of commencement of liquidation: 11th Aug 2023; List of stakeholders as on: 27th December 2024

SI. No Name of stakeholder Category of stakeholders Details of claim received Details of claim received Amount of contingent claim Name of stakeholders Details of claim received Amount of claim received Amount of claim received Amount of claim received Amount of claim received Remarks, if any														
Sl. No Name of stakeholder	Category of stakeholders									Amount of contingent claim	Amount of any mutual dues, that	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	(preference shareholders / equity	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or	Whether lien / attachment removed?	Amount covered by guarantee	% share in total amount of claims		may be set off			
	shareholders / partners/ others)	1				attachment pending disposal	(Yes/No)	1	admitted					
1 Ramesh P. Chhugani	Others	25-08-2018	2,80,000	96,656	CIRP Claim - Form F	-	=	-	0.00364%	-	=	1,83,344	-	
2 Mr.Lalchand Munot Proprietor, Munoth& Munoth	h Others	04-09-2019	31,94,364	2,50,387	CIRP Claim - Form F	-	-	-	0.04153%	-	-	29,43,977	-	
3 Sanjay Trading Company	Others	12-08-2023	8,00,000	99,780	Liquidation Claim- Form B	-	-	-	0.01040%	-	-	7,00,220	1	
4 Photo Cinechem	Others	12-08-2023	9,00,000	87,074	Liquidation Claim- Form B	-	-	-	0.01170%	-	-	8,12,926	-	
5 Green Gardens Private Limite	d Others	09-09-2023	14,59,35,954	14,59,35,954	Liquidation Claim- Form G				1.89739%			-		
6 Arunoday Developers	Others	11-08-2023	2,64,44,956	-	CIRP Claim - Form F	-	-	-	0.34383%	-	-	2,64,44,956		CIRP claim which was already rejected during CIRP was resubmitted.